

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/17
NAME OF THE PETITIONER(S) : P. RANGASAMY +13
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	R. VIDHYA SHANKAR	ADV. for ^{Petitioners} Respondents	R. Vidhya Shankar
2.	K. K. SHIVAS SHANMUGAM K. K. S. GIRI PRASATH K. BANUPRIYA	ADY for 8th Respondent	K. K. S. Giriprasath

ORDER

Counsel for petitioner present. Counsel for R8 present. Counsel for petitioner is directed to file proof of service of notice to the other respondents by the next date of hearing. Time is extended at request. Put up on 19.12.2017.

sel
S Vijayaraghavan
Member (Technical)

sd
K Anantha Padmanabha Swamy
Member (Judicial)